

Form 1

List of cases e- filed during the month During the month of JUNE,2020

Sr. No.	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court Of Himachal Pradesh	-	-	-	-	-	-	-	-

Form 2

List of cases in which e- Payment of Court fees was made during the month During the month of JUNE,2020

Sr. No.	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court Of Himachal Pradesh	-	-	-	-	-	-

Form 3

List of Cases in which Electronic Services of Process has taken place during the month of JUNE,2020

Sr. No.	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Date of Electronic Services of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court Of Himachal Pradesh	-	-	-	-	-	-

Form 4

List of total no. cases randomly allocated during the month of JUNE,2020

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court Of Himachal Pradesh	-	-	-	-	-

Form 5**List of cases in which Case Management Hearing was held during the month of JUNE,2020**

Sr. No.	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court Of Himachal Pradesh	Solan	COMS 18 of 2018	RAJINDER PAL SINGH vs M/S JASWINDRA ESTATE	ANIRUDH SHARMA KARUN NEGI	25-05-2018	03-06-2020
2	High Court Of Himachal Pradesh	Kangra	COMS 28 of 2019	RAJAT THAKUR vs A-1 CITI WALK PVT LTD	Ashok Chowdhry	07-08-2019	24.06.2020
3	High Court Of Himachal Pradesh	Solan	COMS 3 of 2019	BALBIR SINGH Vs HARI MOHAN	Sudhir Thakur Anirudh Sharma	18.01.2019	26.06.2020

Form 6

Contested commercial cases disposed during the month of JUNE,2020

Sr. No.	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(1)	(2)	(3)	(4)	(5)	(6)
1	High Court Of Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-

Form 7

Summary of Commercial cases during the month of JUNE,2020

Sr. No.	Court	District	Total No. of Cases pending during the 1 st day of the month	Total No. of cases instituted during the month	Total No. of cases disposed during the month	Total No. of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court Of Himachal Pradesh	Shimla	186*+11**+2***=199	-	-	199

* 186 Commercial Suits

** 11 Arbitration Appeals (ARB.A)

*** 2 Original Side Appeals (OSA)